

ITEM NO.9

REGISTRAR COURT. 1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Petition(s) for Special Leave to Appeal (C) No(s). 13933/2021

R. SHAMA NAIK

Petitioner(s)

VERSUS

G. SRINIVASIAH

Respondent(s)

Date : 20-10-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Vaijayanthi Girish, AOR

For Respondent(s)

Mr. Ganesh Kumar R., AOR

O R D E R

None present.

Sole respondent is granted four week's time for filing counter affidavit.

List on 29.11.2022.

ANJU BAJAJ CHANDNA
Registrar